

Senior civil judge and JMFC., Pavagada
Cause list Dated 06/06/2020

Session	Sl No.	Case Number	Stage	Plaintiff Adv	Respondent / Deff Adv
Morning Session	1	OS 22/2016	Arguments	MB	RSK
	2	RA 72/2018	Arguments	KSH	IRL
	3	RA 6/2019	Arguments	ANR	MBM/GCM
	4	RA 29/2019	Arguments	DRR	MN
	5	RA 42/2019	Arguments	RTM	DVS
	6	MVC 982/2019	Arguments	KVSN	NVN
	7	RA 81/2019	Arguments	STN	IRL
	8	RA 70/2018	Arguments	JMM	ISA
	9	MVC 145/2017	Arguments	DRR	BKC
	10	MVC 561/2017	Arguments	MB	LCA/BHP
After noon Session	11	RA 15/2019	Arguments	ANR	MN/DPR
	12	RA 18/2019	Arguments	MB	SRV
	13	RA 25/2019	Arguments	SNM	MN
	14	RA 31/2019	Arguments	MN	RTM
	15	RA 51/2019	Arguments	MN	MB
	16	MVC 372/2018	Arguments	HAP	TBS/BHP
	17	RA 76/2019	Arguments	MB	SRV
	18	RA79/2019	Arguments	SNM	SRV
	19	MC 13/2018	Orders	PSK	MB
	20	RA 47/2019	Judgment	VM	ISA

W. Kumar
5/6/2020
Senior Civil Judge and
JMFC Pavagada

Cause List of 06.06.2020 of Addl. Civil Judge & JMFC, Pavagada

Sl. No.	Case No.	Name of Plaintiff/ Petition/DHr/Advocate	Name of Defendant/ Respondent/JDr/Advocate
Morning Session			
01	C.C. 77/2015	A. P. P.	
02	C.C. 679/2014	A. P. P.	M. N.
03	C.C. 494/2013	A. P. P.	
04	C.C. 1120/2014	A. P. P.	P. R.
05	C.C. 302/2011	A. P. P.	M. N.
06	C.C. 984/2015	A. P. P.	P. H. S
07	C.Misc. 121/2016	A. N. R.	M. Nagesh
08	O.S. 38/2009	M. B.	S. R. V.
09	O.S. 286/2011	S. R. V.	U. M.
10	O.S. 316/2011	J. M. M.	P. V. Y.
Afternoon Session			
11	O.S. 542/2012	S. R. V.	N. N. R
12	O.S. 90/2015	M. B.	N. N. R.
13	O.S. 188/2015	S. R. V.	M. N.
14	O.S. 366/2015	P. V. Y.	I. R. L.
15	O.S. 290/2016	M. B. M.	S. R. V.
16	O.S. 352/2016	N. N. R.	P. S. K.
17	O.S. 166/2019	D. V. S.	S. R. V.
18	EX. 40/2013	I. S. A	
19	EX. 49/2013	D. R.	M.B.
20	EX. 28/2018	M. N.	